

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/348/2013**

Jabalpur, this Wednesday, the 09<sup>th</sup> day of October, 2019

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Rakesh Kumar Tiwari  
S/o Late Shri M.S. Tiwari  
Aged about 59 years  
R/o 20 Krishna Colony West  
Ghamapur Jabalpur M.P.

**-Applicant**

(By Advocate –**None**)

**V e r s u s**

1. Union of India,  
Through Secretary  
Ministry of Statistics & Programme  
Implementation Sardar Patel Bhawan  
Sansad Marg  
New Delhi 110006

2. Additional Director  
General National Sample  
Survey Office (NSSO)  
(Field Operations Division)  
East Block 6  
Level 4-7 R.K. Puram  
New Delhi 110006

3. Asst. Director Regional Office,  
MP (East) National Sample Survey Office  
(NSSO) Field Operations Division (FOD)  
JDA Building 1<sup>st</sup> Floor Nagpur Road,  
Madan Mahal  
Jabalpur MP PIN 482001

**- Respondents**

(By Advocate –**Shri S.K. Mishra**)

**O R D E R (Oral)**

From the order sheet itself it is clear that on the last more than six occasions including today neither the applicant nor his counsel have put appearance. It seems that the applicant is not interested in pursuing the matter.

**2.** Resultantly, this Original Application is dismissed for non prosecution.

**(Ramesh Singh Thakur)  
Judicial Member**

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